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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/09/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

PETITION NUMBER	: CP/45/CAA/2017		
NAME OF THE TRANSFEROR.	: BONFIGLIOLI RENEWABLE POWER CONVERSION INDIA PVT LTD		
NAME OF THE TRANSFERRE	: BONFIGLIOLI TRANSMISSION PVT LTD		
UNDER SECTION	: 230		
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

K.R. Amasany
G.V. Mohan Kumar
S. Varsha

Counsel for Petitioner

G.V. Mohan Kumar

ORDER

Counsel for the Petitioner present and submitted the arguments and also filed an affidavit along with the proof of sending individual notices to the Creditors. Counsel for the Petitioner is directed to file an undertaking to the effect that the existing collateral security given to the Security Creditors shall not be affected, in the event the scheme is sanctioned. Put up on **04.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)